

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 32 (ND)/2017

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: SRS Limited Vs. Gehna Precious Metal Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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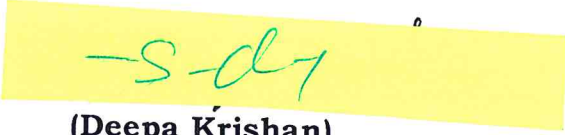
For the Petitioner (s) : None

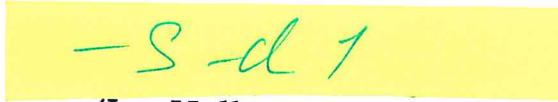
For the Respondent (s) : None

ORDER

Present none.

In the interest of justice adjourned to 9th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)